

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No. 584/2018  
in  
OA No. 2332/2018

This the 9<sup>th</sup> day of August, 2019

**Hon'ble Mr. S.N.Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Rinkoo  
Son of Ram Pratap  
Village Path Post Office Nihalawas  
Tehsil and District Mohindergarh.

....Petitioner

(By Advocate: Mrs. Sriparna Chatterjee with Mr. Ajesh Luthra)

Versus

Smt. Meera Handa  
Director General  
Department of Post  
Ministry of Communication  
Dak Bhawan, Sansad Marg  
New Delhi – 110001.

... Respondent

(By Advocate: Mr. Piyush Gaur)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Heard.

The respondents have filed compliance affidavit, enclosing therewith a speaking and reasoned order dated 20.07.2018. In our opinion, there is substantial compliance of the Tribunal's order dated 01.06.2018. In view of the same, CP is closed and notice issued to the respondent is discharged. However, in case the petitioner is aggrieved, he may seek appropriate remedy as per law.

**(A.K. Bishnoi)  
Member (A)**

**(S.N. Terdal)  
Member (J)**

/anjali/